

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 29.04.2019 (Monday)

Court III
10: 30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 264 of 2018	Adroit Trade Pvt. Ltd. (Struck Off) Vs. ROC, Chennai	Nesar Ahmed Rohit Chaudhary	P.S. Singh

For Admission (After Notice)

2.	Comp. App. (AT) No.67 of 2019	Neelam Dhawan & Anr. Vs. The Registrar of Companies, Banglore, Karnataka & Anr. with	Shankh Sengupta	
3.	Comp. App. (AT) No.68 of 2019	Som Prakash Satsangi Vs. The Registrar of Companies, Banglore, Karnataka & Anr.	Shankh Sengupta	

For Hearing

4.	Comp. App. (AT) (Ins) No. 197 of 2019	Arjun Technologies (India) Ltd. Vs. Karur K.C.P Packagings Ltd.	Nishtha Khurana	Tejasv Anand
5.	Comp. App. (AT) No. 38 of 2019	Hewlett Packard Enterprise India Pvt. Ltd. Vs. The Registrar of Companies, Bangalore, Karnataka	Varuna Bhanrale	
6.	Comp. App. (AT) No. 41 of 2019	Hind Dyes Manufacturing Company Pvt Ltd & Ors. Vs. Kanji Bhanji Shah & Anr.	Abhinav Aggarwal	V. Elanchezhiyan

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By Order
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Registrar